

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1657
ANSWERED ON 05th December, 2024**

LAND ACQUIRED FOR NH-29

1657. SHRI SANATAN PANDEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is a fact that alongside the land acquired from the farmers for widening of National Highway-29 Gorakhpur-Banaras, their gardens and other such land were also acquired, if so, the details thereof;

(b) whether the operations of those bank accounts of the farmers were seized after the compensation for gardens/plantations and the land was received, due to which the farmers could not withdraw their compensation amount from that account since 2018-19, if so, the details thereof;

(c) whether the Government is aware of this fact; and

(d) if so, the necessary action taken to operationalise the bank accounts or the time by which matter is likely to be resolved so that farmers can withdraw their compensation amount provided for their orchards?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Compensation to farmers for land acquisition under National Highways Act, 1956 is determined by the Competent Authority for Land Acquisition (CALA) in accordance with the provisions under schedule I, II & III to the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013. The land including structures, gardens and trees, if any, etc. have been acquired for widening of National Highways-29 Gorakhpur-Varanasi based on the approved alignment. The compensation determined for the acquisition has been deposited in the bank accounts of the beneficiaries by respective CALAs.

(b) & (c) Yes Sir. Due to some calculation errors in determination of compensation, 28 accounts of farmers have been frozen by CALA, Ghazipur for village Kansehri for appropriate corrections.

(d) The CALA, Ghazipur has already requested the banks to return the excess amount to the CALA account and operationalize such frozen accounts.
